## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH**

COURT NO. 1

AT1 ENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali 2. Hon'ble Member (T) Dr Ashok Kumar M

	T.P No.	Purpose	Section	Name of the Parties	
CP03/14	55/16	Hearing	397 398	K.N.Vasudev Adiga & 2 others Vs.Vasude Adigas Fast Food (P) Ltd & 5 others.	

SL.NO. NAME (IN CAPITAL)

DESIGNATION

PHONE NUMBER	REPRESENTA(Petitioner	ATION TO WHOM Respondent)	The state of the s	
B.I. SIVARAMAKRI Advocate	SHNUN	for Petihan	e. Sel	
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Counsel for Petitioner is present. Counsel for R-2 to 5 is also present. Counsel for R-2 to 75 reported that he has filed CA 03/14 UNDER Section 8 of Arbitration and Conciliation act and that the said application may be taken up for hearing. Counsel for petitioner reported that the have served notice on R-1 Company and that he would submit proof of service on the next hearing. There is no representation for R-1 Company. IA 03/14 be listed on 19.04.2017 for hearing. Both sides are directed to proceed with IA 03/14. Meanwhile proof for service on R-1. Counsel for Petitioner further reported that he has also filed some more applications. Registry is directed to list the other documents filed by Petitioner on 19.04.2017.

MEMBER (T)